IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

LUCKNOW BENCH-LUCKNOW

U.A.No.365/90

Shri:Dr.Faiz Mohammad & one other......Applicant.

Union of India & three others......Respondents.

29.1.92

Hon'ble Mr. Justice O.C. Srivastava. V.C.

Hon'ble Mr. A.B.Gorthi, A.M.

ip terned counsel for the respondents states . that this application has become infructious. No. Rejoinder affidavit has been filed. The enery only relief which was claimed by the applicants is that respondents() No,s 2 to 4 be directed to allow them to appear in the selection to the post of chief Research Assistant/chief Inspector (chemical) to be held on 28/30-11-90. The Tribunal also ordered abbear the respondents to allow the applicants to appear in the said selection. Thus this application has become infructuous and accordingly it is dismissed.

Sd/-

V.C.

checkers, A.M.

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Central Adam

Rughar & Beach,

Service Control